



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(M)14
ROOM NO. 4, MU BLOCK, PITAMPURA, DELHI 110034

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आज़ादी का
अमृत महोत्सव

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No. DJB/EE-(M)14/2024-25/2518

Dated: 15/01/25

To,

The Registrar General
NGT, Faridkot House, Copernicus Marg,
near India Gate, New Delhi 110001.

Subject: ATR on Complaint from Sh. Dhruv about Leakage of Pipelines near Gopal Mandi Road, Pitampura

Ref: Hon'ble NGT Court Order dated 01.08.2024 in the matter of OA No. 229/2024 of Dhruv Vs Govt. of NCT of Delhi.

Sir,

With reference to above cited subject matter and Hon'ble NGT Court Order dated 01.08.2024 in which Hon'ble NGT Court has directed to look into the grievance and ensure appropriate action without any delay. Accordingly, report of the concerned project division has been received and it is reported that a leakage was noticed in the newly laid pipe line near Gopal Mandir Road and the same was repaired well in time. The field staff of this division also inspected the site and has found that there is no leakage in Sewer and Water line at present.



boh
15/01/25
Executive Engineer (M)-14

LA.R.G.
20-1-2025
con(2)

OA 229/2024
Pl put up in file
22/1
Mr Manoj

36/25/2025
22/01/25